

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 808 of 1996

Date of Order : 4.7.1996

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

SANJIT BHATTACHARJEE

vs.

UNION OF INDIA & ORS.

For the applicant : Mr. T. Sarkar, counsel.

For the respondents: None

Unlisted

ORDER

M.S. Mukherjee A.M.

This has been filed as an unlisted motion today by Mr. T. Sarkar, 1d. counsel appearing on behalf of the applicant.

2. The applicant claims to have worked as a Substitute for one Ranjit Kumar Bhattacharjee in Nager Bazar Post Office, Calcutta-28, as Extra-Departmental Stamp Vendor, for various spells from 1.7.1988 to 6.5.1996. The applicant is no longer working as Substitute Extra-Departmental Stamp Vendor as a nominee of Ranjit Kumar Bhattacharjee. The applicant fears, that the post is now being filled up by the respondent authorities by an outsider and he prays that he be considered for the same post.

3. On hearing the 1d. counsel for the applicant, we dispose of the application, at the stage of admission itself, with a direction that the respondent authorities, while filling up

the post of Extra-Departmental Stamp Vendor regularly or otherwise, shall consider the case of the applicant, if eligible under the rules alongwith others, if the said post is already not filled up.

4. The applicant shall serve forthwith copy of this order alongwith all the annexures to the respondents.

5. No order is passed as to costs.

*Mukherjee*  
(M.S. Mukherjee)  
Administrative Member

*A.C. Chatterjee*  
4.7.56  
(A.K. Chatterjee)  
Vice-Chairman